




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 014.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 46/08	TP 13/16	"	397 398	Medi Projects P. Ltd. Vs. Cauvery Medical Ltd. & 9 Ors.

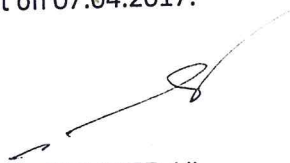
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)	SIGNATURE
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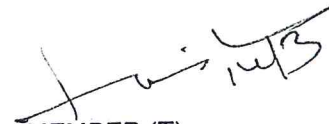
1.	MANIK B.T.	Advocate for the petitioners.	
2.	Raghuram Cadambi for C K Nandakumar	Advocate for R 1, 4, 5, 7, 8	
3.	K Srinandan for Srinivas & Badu Counselors.	Advocate for R 15	

Junior counsel for petitioner is present. Counsel for respondents is present. Shri Srinandan, Advocate, undertakes to file vakalat for R-15. Memo was filed by the petitioner's counsel is taken up today. Registry is directed to put up note on the memo filed for getting the documents kept in the CLB, Chennai, now NCLT, Chennai. Counsel for respondents undertakes to file two sets of copies.

This is a very old matter. Hence, both sides counsel are directed to proceed with the matter as a final chance.

List it on 07.04.2017.


MEMBER (J)


MEMBER (T)